

[Translation]

SHRI RAMSAGAR: Sir, I would like to say that present Uttar Pradesh Government and hon. Mulayam Singh Yadav will be given credit if the Government of India accepts the demand to set up Utrakhand. The Government of Samajvadi Party will win again in next elections and BJP will not come in power there. This proposal to set up separate Utrakhand has been sent by Samajvadi Party and we support that (Interruptions)\*

[English]

MR. SPEAKER: This is not going on record.

[Translation]

SHRI VIRENDRA SINGH (Mirzapur): Mr. Speaker, Sir, since the beginning of the Tenth Lok Sabha several cases of corruption have been unearthed. Sometime it is security scam involving Harshad Mehta, some toher time it is sugar scam. The Government has set up a Committee when these issues were raised...(Interruptions).

MR. SPEAKER: What are you talking about, on which subject you are speaking? For these matters there is a fixed time. You are not asked to make a speech here.

(Interruptions)

SHRI VIRENDRA SINGH: Mr. Speaker, Sir, you are the custodian of this House. I seek your protection...(Interruptions)

MR. SPEAKER: I will allow you at some proper time. I cannot allow you at your will...(Interruptions)

SHRI VIRENDRA SINGH: Sir, you are capable to allot time for it...(Interruptions)

MR. SPEAKER: I will allow you to speak on it when it is discussed.

(Interruptions)

SHRI VIRENDRA SINGH: Sir, Now I am accountable to public and the public asks us all. We are sitting here as a watch-dog of the country. (Interruptions)\*

MR. SPEAKER: You have already expressed your opinion. If your speech prolongs much.

[English]

Nothing will go on record.

[Translation]

You will be given an opportunity to speak tomorrow. I will allow you.

[English]

If you are on this point, I am not allowing you. If you are on some other point. I will allow you.

[Translation]

I will allot you time in course of the discussion on this point.

(Interruptions)

\* Not recorded.

[Translation]

SHRI VIRENDRA SINGH: You, as you order please. But I will express my opinion. If it is deemed fit to go in record, it will be recorded and if you disallow it, it will not go on the record...(Interruptions)

MR. SPEAKER: Such thing will not be allowed in the House.

SHRI VIRENDRA SINGH: Mr. Speaker, Sir, we are responsible to the people and everyday they ask us questions in this regard. (Interruptions)

MR. SPEAKER: I have given you time to speak here. But you should speak only if you have any other subject. You are talking jargons...(Interruptions)

SHRI VIRENDRA SINGH: Mr. Speaker, Sir, people always put questions before us in this regard. The corruption issue is raised in Parliament every day and the Government simply sets up a committee therefor...(Interruptions)

MR. SPEAKER: You did not raise even a single question. You are raising an unlisted question.

SHRI VIRENDRA SINGH: You can go through the notice. Mr. Speaker, Sir, the people ask us as to why the committee appointed by the Government always.. in the favour of the Government...

[English]

MR. SPEAKER: This is not going on record.

(Interruptions)\*

[Translation]

MR. SPEAKER: This is not the proper manner. I asked you to raise any other issue.

(Interruptions)

SHRI VIJOY KUMAR YADAV (Nalanda): Mr. Speaker, Sir, thank you for giving me an opportunity to speak here. Mr. Speaker, Sir, many other hon. Members also raised this issue that many States are going to polls in the month of February and a constitutional crisis is likely to be created.

MR. SPEAKER: Why are you raising this issue again? As other hon. Members have already raised it, you should raise any other issue.

SHRI VIJOY KUMAR YADAV: Mr. Speaker, Sir, my submission is only this much that the Government should clarify the issue instantly and this issue should be taken up here so that no constitutional crisis crops up there.

MR. SPEAKER: This is enough. Please resume your seat.

SHRI VIJOY KUMAR YADAV: Mr. Speaker, Sir the issue of tabling of the report of the Gyan Prakash Committee is being talked about...

[English]

MR. SPEAKER: This is not going on record.

(Interruptions)

SHRI SRIKANTA JENA (Cuttack): Sir, I do not want to repeat the same thing.

MR. SPEAKER: You will say something else. If you do not have any other point, you can take your seat gracefully.

SHRI SRIKANTA JENA: I know that the embargo is there on identity cards. I just wanted to know one thing from the hon. Minister of Parliamentary Affairs. The hon. Minister of Parliamentary Affairs has not yet announced or nor yet indicated whether he is bringing the Bill amending the Representation of People Act or not. He has not said anything so far definitely. We are all worried. (Interruptions)

MR. SPEAKER: If you are so interested, why do not you give a question?

SHRI SRIKANTA JENA: I have not come with a question because the hon. Minister assured this House in the last Session, in the Monsoon Session that they will come with the amending Bill. Now he is responding in an evasive manner and he is not definitely assuring this House when this amending Bill is coming before the House. Let this issue be resolved first. (Interruptions)

MR. SPEAKER: As a good Member, I know you have many points in your mind. You can raise them, if you like.

[Translation]

SHRIMATI SUMITRA MAHAJAN (Indore): Mr. Speaker, Sir, here I would like to raise a glorious issue. We always raise cases of atrocities on women and miserable conditions of women. But the matter I propose put forth is about a glorious moment when 7 women were commissioned in the air force as Pilots for the first time. Hence forth these women will be in the first time in the defence services and will play their role. I want that this august House should greet these seven women pilots.

12.59 hrs.

*Members thumped the desks*

[English]

MR. SPEAKER: Yes, I think, the House has joined.

SHRI BASUDEB ACHARIA: Sir, I am raising a very important matter. Thousands of workers of public sector undertakings like NTC, HEC and NPCC are not getting their wages for the last several months.

[Translation]

MR. SPEAKER: This has already been discussed.

SHRI BASUDEB ACHARIA: When did we discuss it?

[English]

We have not discussed it, Sir. These workers are not getting their wages.

MR. SPEAKER: You do not have a new point.

(Interruptions)

Not recorded.

13.00 hrs.

SHRI BASUDEB ACHARIA (Bankura): The Government is not taking any decision for the revival of sick public sector undertakings. The Government is silent. There is a group of Ministers; and this group of Ministers have to consider the revival of the sick public sector undertakings. The meeting is not being held and they are not taking any decision about the revival of the undertakings, like NPCC, MAMC, HEC, NTC, etc. (Interruptions)

MR. SPEAKER: Right. It is very good. The point is made very well. Your points are very powerful.

...(Interruptions)

SHRI BASUDEB ACHARIA: Sir, the Government should take immediate action for the release of funds so that the workers get their wages. They did not get their wages for several months. (Interruptions)

SHRI SOMNATH CHATTERJEE: Sir, what is happening in UP? What is the Government doing? These are all sick public sector undertakings. (Interruptions) Sir, they are not listening to what he is saying. Something should be done about these workers. (Interruptions)

SHRI BASUDEB ACHARIA: Sir, the Government should respond. Why are they silent? (Interruptions)

SHRI HANNAN MOLLAH (Uluberia): Sir, I have just come back from Jammu & Kashmir which is under the President's rule today. There is total anarchy and there is no law and order. The lives of the people are miserable. One girl student was raped and her body was not found. For two days, schools and colleges were closed. No Government official is there to talk about it and to solve the problem. The diploma engineers numbering about 8,000 are running from pillar to post. Nobody is there. The Government employees' Strike for two days concluded yesterday. They have also declared a seven-day strike from the 1st of January. The Governor is not ready to listen to them. Corruption is institutionalised and everyone says that the officers, the bureaucrats are coming from outside; they are looting the money from Jammu & Kashmir and they are building houses in Noida. Nobody is there to look after the Kashmir problem. It is a very serious situation. The refugees are in great trouble. Schools and colleges are not functioning. All these problems are there in Jammu & Kashmir. A demand is also there to open a college in Billawar. I demand a CBI inquiry to go into all the corruption charges. (Interruptions)

MR. SPEAKER: You have made a good point.

I think, for one hour we have allowed the unlisted business. Now, we can go to the listed business. Now, the Papers to be laid on the Table of the House.